

Format for quarterly compilation of data:

HIGH COURT OF SIKKIM

CASES INSTITUTED AND DISPOSED IN THE FOURTH QUARTER OF THE YEAR 2022

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ. + CrI)
High Court of Sikkim	IV	131	33	164	33	05	38	31	08	39	133	30	163

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (III Qtr.)	Total Working Strength (III Qtr.)	Vacancy
03	03	Nil



Prepared and Verified by!
JOINT REGISTRAR
HIGH COURT OF SIKKIM
GANGTOK
01/2023